

15.32 ½ hrs.

LOTTERIES (PROHIBITION) BILL\*

[English]

SHRI SHRAVAN KUMAR PATEL (Jabalpur): I beg to move for leave to introduce a Bill to prohibit institution, promotion, conduct and sale of lotteries and for matters connected therewith.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to prohibit institution, promotion, conduct and sale of lotteries and for matters connected therewith."

*The motion was adopted.*

SHRI SHRAVAN KUMAR PATEL: I introduce the Bill.

15.33 hrs.

PROTECTION OF HUMAN RIGHT (AMENDMENT) BILL\*

(Amendment of section 2, etc.)

[English]

SHRI RAMESH CHENNITHALA (Kottayam): I beg to move for leave to introduce a Bill to amend the Protection of Human Rights Act, 1993.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to amend the Protection of Human Rights Act, 1993."

*The motion was adopted.*

SHRI RAMESH CHENNITHALA: Sir, I introduce the Bill.

15.34 hrs.

CONSTITUTION (AMENDMENT) BILL\*

(Amendment of Tenth Schedule)

[English]

SHRI RAMESH CHENNITHALA (Kottayam): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

*The motion was adopted.*

SHRI RAMESH CHENNITHALA: I introduce the Bill.

\* Published in the Gazette of India, Extraordinary, Part II, Section II, Dated 22.4.1994.